

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 06.02.2024

Appeal No. 98 of 2021

Sham Sadharam Gandhi ...Appellant
Versus
Securities and Exchange Board of India ...Respondent

Mr. Sham Sadharam Gandhi, Appellant in person.

**WITH
Appeal No. 99 of 2021**

Sham Sadharam Gandhi ...Appellant
Versus
Securities and Exchange Board of India ...Respondent

Mr. Sham Sadharam Gandhi, Appellant in person.

**WITH
Appeal No. 427 of 2021**

Mohammad Rafi & Anr. ...Appellants
Versus
Securities and Exchange Board of India ...Respondent

Mr. Sahebrao Wamanrao Buktare, Ms. Ashmita Goradia –
Advocates and Mr. Shardul Shah - CA i/b Shah & Ramaiya,
Chartered Accountants for the Appellants.

**WITH
Appeal No. 428 of 2021**

Mohammad Rafi & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sahebrao Wamanrao Buktare, Ms. Ashmita Goradia –
Advocates and Mr. Shardul Shah - CA i/b Shah & Ramaiya,
Chartered Accountants for the Appellants.

**WITH
Appeal No. 429 of 2021**

Roma Shamshad Khan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Ashmita Goradiya, Advocate with Ms. Vidhi Mehta,
Advocate i/b Aagam Doshi for the Appellant.

**WITH
Appeal No. 430 of 2021**

Roma Shamshad Khan ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Ms. Ashmita Goradiya, Advocate with Ms. Vidhi Mehta,
Advocate i/b Aagam Doshi for the Appellant.

**AND
Appeal No. 620 of 2022**

Mohd Salim Khan & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

ORDER:

1. Adjourned due to non-availability of bench. List on April 3, 2024.

Ms. Meera Swarup
Technical Member

06.02.2024
msb